

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

106. IA/1868/2024 IN C.P.(IB)/2392(MB)2019

**IN THE MATTER OF**

Stressed Assets Stabilisation Fund

VS

Adya Oils & Chemicals Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 25.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Liquidator: Devarajan Raman (PH)

For the Respondent:

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**ORDER**

**I.A. 1868/2024**

The prayer in the I.A. is for taking on record the Progress Report for the quarter ended 31.03.2024. The same is taken on record. In view thereof, I.A. is disposed of.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

203. IA/1073/2024 IA/4945/2023 IA/971/2024 IN C.P.(IB)/2392(MB)2019  
**IN THE MATTER OF**

Stressed Assets Stabilisation Fund

VS

Adya Oils & Chemicals Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 25.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant in IA/4945/2023, IA/971/2024: Adv. Amit Tungare (PH)

For the Respondent in IA/4945/2023, IA/971/2024: Mr. Devarajan Raman (PH)

For the Applicant in IA/1073/2024: Mr. Devarajan Raman (PH)

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**ORDER**

**I.A. 4945/2023**

The Ld. Counsel for the Applicant on instructions submit that he does not wish to press the I.A. 4945/2023 as the similar prayer is made by them in I.A. 971/2024. In view thereof, I.A. 4945/2023 is **disposed of as infructuous**. The Ld. Counsel for the respondent submits that the reply filed in I.A. 4945/2023 be taken as reply in I.A. 971/2024.

**I.A. 971/2024**

Both the Ld. Counsels have concluded their arguments and prays for short adjournment to file the written submissions. In view of request made, adjourned to **02.05.2024**.

**I.A. 1073/2024**

Adjourned to **02.05.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)